

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 149/16	TP 237/17	Hearing	391 / 394	Virident Systems Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	ANUP KUMAR	VIRIDENT SYSTEMS PVT LTD (Petitioner)	Anup Kumar
2	SINCHANA M.R.	(ROC)	Sinchana M.R.

Counsel for petitioner is present. Smt. M.R. Sinchana, Standing Counsel for ROC and RD is present. She has filed Memo of appearance for RD and ROC. Counsel for petitioner has filed affidavit for the petitioner company regarding compliance of Section 230 of Companies Act, along with Annexures.

List it on 17.07.2017.


MEMBER (J)


MEMBER (T)